

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 327 of 2013

Dated : 7th February, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Indian Wind Power Association ... Appellant(s)
Versus
Tamil Nadu Generation & Distribution Corporation & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Rahul Balaji

Counsel for the Respondent(s): Mr. S. Vallinayagam for R-1

ORDER

Post the matter for further hearing on **21.02.2014 at Chennai Circuit**

Bench.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

mk/pr